

**GOVERNMENT OF INDIA  
TOURISM AND CULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:743

ANSWERED ON:23.02.2006

PARTICIPATION OF VOLUNTARY ORGANISATIONS IN CULTURAL SCHEMES

Chowdhury Shri Adhir Ranjan

**Will the Minister of TOURISM AND CULTURE be pleased to state:**

- (a) The details of cultural schemes in which the charitable/voluntary organisations are participating;
- (b) the amount allocated and spent on these schemes during each of last three years and current year; and
- (c) the manner in which the implementation of these schemes is being monitored?

**Answer**

MINISTER FOR TOURISM & CULTURE (SMT. AMBIKA SONI)

(a) The following schemes are being implemented by this Ministry for promoting Culture through Voluntary Organisation:-

- (i) Financial Assistance for Preservation and Development of Buddhist/Tibetan Culture and Art
- (ii) Grant-in-aid to voluntary organizations/societies for development and maintenance of national memorials.
- (iii) Celebration of Centenaries of important Personalities
- (iv) Financial Assistance for Preservation and development of the cultural heritage of the Himalayas.
- (v) Financial Assistance for Promotion and Dissemination of Tribal/Folk Art and Culture.
- (vi) Financial Assistance for Research Support to Voluntary Organisations engaged in cultural activities.
- (vii) Financial Assistance for Building and equipment grants to voluntary cultural organization.
- (viii) Financial Assistance for Promotion and strengthening of regional and local museums.
- (ix) Financial Assistance to Professional Groups and individuals for specified performing art project.

(b) For implementing there schemes, the expenditure incurred during the last three years and during current financial year is as under :-

(figures in thousands of Rs.)

Year Plan Non-Plan Total

2002-03	18,65,30	6,96,73	25,62,03
2003-04	23,90,66	4,57,40	28,48,06
2004-05	24,02,58	4,77,85	28,80,43
2005-06 (B.E.)	74,60,00	5,20,00	79,80,00

(c) The implementation of the schemes is monitored as per provision of Rules made for giving grant-in-aid to Charitable/Voluntary Organisations. Besides, time-to-time officers of the Ministry are inspecting these organisations.